

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.663/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd February 2018, 10.30 A.M

Name of the Company	Advance Business Services Ltd.		
Under Section	14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	BIDISHA ACHARI, PCS	Petitioner	Bidisha Achari 22/02/2018

ORDER

Ld. Pr. CS for the petitioner is present.

Petitioner has filed affidavit of service which may be taken on record. The Registrar of Companies (ROC), West Bengal has not filed report. Notice has been served on the ROC, West Bengal on 26/12/2017. Let reminder be issued to the ROC, West Bengal for his report

List it on 09/04/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)